

**F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 19.03.2019

ORDER NO. 67 of 2019

Hon'ble President is pleased to partially modify the roster order no. 62 of 2019 for CESTAT, New Delhi constituting Single Member Bench for hearing part-heard matter as follows:-

On 19/03/2019 afternoon Hon'ble Sh. Anil Choudhary, Member (J) will hear the following part-heard SM appeal after the hearing of regular DB matters:-

E/50994/2018-SM

Note: No adjournment will be granted for part heard matters.

By order,



(Bineesh Kumar K. S.)

Registrar

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Registrar